

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/744/ (IB)/CB/2018
NAME OF THE PETITIONER(S) : M.K. SONS ENGINEERING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYROLLE LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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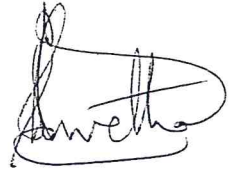
1.] B.DHANARAJ -

COUNSEL FOR PETITIONER -



2. TK Bhasika
Shwetha Vasudevan

Counsel for
Respondent



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has prayed for time to file reply. At request, time is enlarged with the direction to file the reply before next date of hearing. Matter is posted for arguments. Put up on 13.07.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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